

may have been done already. It may have been done one of these days. It is not a complicated procedure, I think it has been done. I am not sure. /

**Dr. Ram Subhag Singh:** May I know whether any prisoner has refused repatriation?

**Shri Jawaharlal Nehru:** In case of refusal, it was agreed that he be released where he is. He can do what he likes.

**Mr. Speaker:** The Question-hour is over.

## WRITTEN ANSWERS TO QUESTIONS

### COTTAGE INDUSTRIES

**\*229. Shri S. N. Mishra:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to starred question No. 50 asked on the 4th August, 1953 and state:

(a) whether any action has been taken on the recommendation of the All-India Handicrafts Board for setting up a Central Marketing Organization to facilitate and develop the marketing of the Cottage Industries products both in India and abroad; and

(b) if so, the nature of the action taken?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**  
(a) Yes, Sir.

(b) It is proposed to conduct a survey of marketing possibilities, with particular reference to simultaneous encouragement of production.

### TEXTILE ENQUIRY COMMITTEE

**\*234. Ch. Raghubir Singh:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the Textile Enquiry Committee was formed in 1952?

(b) Has the Committee submitted its report?

(c) If so, what are its recommendations?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Yes, Sir.

(b) No, Sir.

(c) Does not arise

U.N.O.

**\*235. Shri Krishnacharya Joshi:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Indian delegation abstained from voting on the inclusion in the agenda of the U.N. General Assembly, the proposal of the Netherlands to commence preparatory work to revise the U.N. Charter in 1955; and

(b) if so, what are the reasons for abstention?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) Yes.

(b) The Indian Delegation abstained because it was felt that no useful purpose would be served by forcing a discussion of Charter revision in regard to which there was yet no unanimity among the Big Powers without which no revision can take place.

### AUTOMOBILE INDUSTRY

**\*240. Shri H. N. Mukerjee:** Will the Minister of Commerce and Industry be pleased to state the progress made by the automobile industry in respect of manufacture since the new policy declaration of Government on the automobile industry on the basis of the recommendations of the Tariff Commission?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** The Government resolution on the Tariff Commission's report on the Automobile Industry was issued as recently as 31st May 1953. It will be too early now to review the progress made by the industry within this short time.